

CCP 35/2007  
In  
O.A No. 1581/2005

Dt. 20.05.2011

**Hon'ble Mr. D.C. Lakha, A.M.  
Hon'ble Mr. Sanjeev Kaushik, J.M.**

Sri M.K. Upadhyay, Advocate is present for the applicant and K.P. Singh, Advocate is present for the respondents.

It is stated by the counsel appearing on behalf of respondents that the O.A No. 1581/05 has been disposed of finally whereas, the contempt petition has been moved against the stay order in that O.A and hence the contempt petition does not survive.

We are convinced with the submissions made by the counsel for respondent and also counsel for the applicant has no objection.

Under these circumstances the contempt petition is dismissed. Notice is discharged.

*Ab.*  
*JM*

  
AM

Anand/